

Title: Introduction of the Constitution (Amendment) Bill, 2000 (Insertion of new articles 293 A 293 B).

15.47 hrs.

SHRI VIJAY GOEL (CHANDNI CHOWK): Thank you sir. I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

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SHRI VIJAY GOEL : Sir, I introduce the Bill.
